

F.No. J-11015/3/2020-Judl.
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 22nd July, 2020

ORDER

The President is pleased to engage Shri Sujeet Kumar Sinha, Advocate as Additional Central Govt. Standing Counsel for conducting Central Government litigation before Central Administrative Tribunal, Patna Bench as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Central Administrative Tribunal, Patna Bench

As Additional Central Government Standing Counsel

Name (Shri)	Address and Contact details	Enrolment number
Sujeet Kumar Sinha	House No.K 11, Road No.04, Chitragupta Nagar, Kankarbagh, Patna-800020 Contact No. 9470832651 E-mail: sujeet136588@gmail.com	Bihar State Bar Council Enrolment No.1365 of 1988

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S.R. MISHRA)
Additional Secretary

Copy to:-

1. Copy to:-

1. PS to ML&J/PPS to Law Secretary/PPS to Secretary, Legislative Department/PPS to All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Dr. Krishna Nandan Singh, Addl. SGI, Patna High Court, 7, Pataliputra Colony, Patna-800013 (Bihar).
3. Sh. Rajesh Kumar Verma, Asstt. SGI, Patna High Court, Sahay Sadan, Rani Ghat (Sumati-Path) Patna-800006 (Bihar).
4. The Registrar, CAT Patna Bench, Patna (Bihar).
5. Shri Sujeet Kumar Sinha, Addl. Central Govt. Standing Counsel, at the address mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)